

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-869 -JK (LD) of 2024

DATED:- 11- 01 - 2024

Sanction is hereby accorded to the appointment of Dr. Sanjay Sharma, Dy. Director (Dentistry), Health Services Jammu as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Séthi)

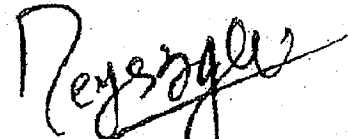
Secretary to Government

No:- LAW-OIC/1/2024

Dated: 11.01.2024

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Administrative Secretary, Health and Medical Education Department
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.



(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No.869 -JK(LD) of 2024 dated 11.01.2024

S.No.	Case title
1	SWP No. 208/2016 titled Naseema Begum Versus State of J&K & others.
2	SWP No. 100/2016 titled Shib Ram & anr Versus State of J&K & others
3	SWP No. 361/2016 titled Mohammad Azim Ganai Versus State of J&K & others
4	T.A./392/2022 titled Abdul Ghani Wani & Ors Versus State of J&K & others

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